



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|---------------|--|--|--|---|
| <b>ORDERS</b> |  |  |  |   |
| 115           | PIL/7/2015<br>FIXED  | RAJEEB KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 9 ORS   | MS.S BHUYAN<br>MR.B D KONWAR<br>MS.S BARUA<br>MRS.J M KONWAR     | GA, ASSAMR1-7<br>SC, PWD(R10)<br>SC, GHC(R8-9)  |
| 116           | WA/78/2017<br>FIXED  | MAHESH TANTI<br><b>Versus</b><br>THE STATE OF ASSAM and 5 ORS  | MR.A S BHATTACHARJEE<br>MS.S CHAKRABORTY<br>MR.S G BHATTACHARJEE | MR.M CHOUDHURY(R-6)<br>MS.S CHUTIA(R-6)<br>SC, ELEMENTARY<br>EDUCATION<br>MR.P KAKATI(R-6)  |
| 117           | Cont.Cas(C)/5/2019<br>FIXED  | DEBENDRA NARAYAN DEKA<br><b>Versus</b><br>MONALISA GOSWAMI AND 3 ORS.  | MR. R GOSWAMI<br>MS. N BAROOAH<br>MS. P PATHAK<br>MISS. P KALITA | MR. D SAIKIA (R-2)<br>GA, ASSAM<br>MR. T C CHUTIA<br>MR. B CHOUDHURY<br>MR. S BORA (R-2)<br>MR. S BORA (R-2)<br>MR. B GOGOI (R2)<br>MS. N DAS<br>MR P NAYAK (R2)<br>MR D K ROY<br>MS. I KAKATI<br>MR A CHALIHA (R2)<br>MS RUKMINI BARUA<br>MS PADMINI BARUA |
| 118           | I.A.(Civil)/683/2019<br>FIXED<br>in Mat.App./15869/2018<br><b>WITH</b><br>Mat.App./15869/2018<br>(Filing Number) | PUSPA PAYENG PATIR<br><b>Versus</b><br>NAGESHANANDA PATIR<br><br>PUSPA PAYENG PATIR<br><b>Versus</b><br>NAGESHANANDA PATIR | MR. G PEGU<br>MR D K MEDHI                                       | MR A KAKOTI   |
| 119           | PIL/73/2020<br>FIXED   | AMGURI NABA NIRMAM SAMITY<br><b>Versus</b><br>THE STATE OF ASSAM AND 10 ORS  | MR A R BHUYAN<br>MR. S RANA                                      | GA, ASSAM<br>SC, AGRI. DEPARTMENT   |

|     |   |   |   |  |
|-----|---|---|---|--|
| 120 | I.A.(Civil)/42/2021<br>FIXED<br>in PIL/1/2021<br><b>WITH</b><br>PIL/1/2021                                      | GLOBAL TRUST CLUB<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                               | MR. N DHAR<br>MR. B K SEN<br>MR F HAQUE   | ASSTT.S.G.I.<br>GA, NAGALAND   |
|     |   | GLOBAL TRUST CLUB<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                               | MR. N DHAR<br>MR. B K SEN<br>MR F HAQUE   | ASSTT.S.G.I.<br>GA, NAGALAND   |
| 121 | PIL(Suo Moto)/1/2022<br>FIXED   | XXX<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR. T J MAHANTA<br>MR. P N GOSWAMI<br>MR. T GOGOI<br>ADDL. AG, ASSAM<br>SC, G.H.C |  |
| 122 | W.P.(CrI.)/20/2022<br>FIXED   | ALIA BEGUM<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                                  | MR. Y S MANNAN<br>MR. C K NATH  | GA, ASSAM<br>MR. K K PARASAR (r-5)<br>ASSTT.S.G.I.   |
| 123 | WA/209/2022<br>BY SLIP  | BORSHA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                                  | MR A DASGUPTA<br>MR N M HAZARIKA  | SC, HEALTH   |
| 124 | Cont.Cas(C)/248/2022<br>FIXED   | RAKESH KUMAR<br><b>Versus</b><br>M. S. MANI VANNAN AND 4 ORS.                                 | MR. R M CHOUDHURY   | MR. D SAIKIA (R-2,3)<br>MR. N DEKA (R-5)<br>MR. M GOGOI (R-5)<br>MR A R BAROOAH (R-5)<br>MS RUKMINI BARUA (R-2,3)<br>MS PADMINI BARUA (R-3)<br>MS PADMINI BARUA (R-3)  |
| 125 | I.A.(Civil)/1736/2022<br>FIXED<br>in Mat.App./6686/2022<br><b>WITH</b><br>Mat.App./6686/2022<br>(Filing Number) | TAPAN DAS<br><b>Versus</b><br>RIMPI DAS   | MR P K DAS<br>MR. M BARUAH<br>MR. M ALOM  |  |
|     |   | TAPAN DAS<br><b>Versus</b><br>RIMPI DAS E   | MR P K DAS  |  |
| 126 | I.A.(Civil)/2129/2022<br>BY SLIP<br>in WP(C)/28/2021<br><b>WITH</b><br>WP(C)/28/2021                            | HAMJANA HOJAI AND 2 ORS.<br><b>Versus</b><br>BONDITA BORAH AND 18 ORS.                        | MR. V RAJKHOWA<br>MR. D GOGOI   | GA, ASSAM<br>SC, APSC<br>MS. S S SAIKIA  |
|     |   | BONDITA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 16 ORS                               | MS. S S SAIKIA  | MR J CHUTIYA (R-4- 6)<br>SC, APSC<br>MS. D KALITA (R-7-10)<br>MRS N DEKA (R-7-10)<br>MR. V RAJKHOWA (R-1-<br>-17)<br>MS. S KEMPRAI (R-4- 6)<br>MR. S HAZARIKA (R-18)<br>MR. D GOGOI (R-11-17)<br>SC, PERSONNEL DEPT. |
|     | <b>WITH</b><br>I.A.(Civil)/2370/2021<br>in WP(C)/28/2021  | THE ASSAM PUBLIC SERVICE<br>COMMISSION<br><b>Versus</b><br>BONDITA BORAH AND 17 ORS.          | MR. T J MAHANTA<br>MR. P P DUTTA  | MR. M K SARMA<br>MR. S BANIK<br>MR. V RAJKHOWA (R11-<br>R17)<br>MR F KHAN  |
|     | <b>WITH</b><br>I.A.(Civil)/1572/2022<br>in WP(C)/28/2021  | ) THE ASSAM PUBLIC SERVICE<br>COMMISSION<br><b>Versus</b><br>BONDITA BORAH AND 16 ORS.        | MR. T J MAHANTA   | MR J CHUTIYA (R-4- 6)<br>MS. S S SAIKIA<br>MS. S KEMPRAI (R-4- 6)<br>MR. S S SAIKIA  |
|     | <b>WITH</b><br>I.A.(Civil)/1719/2022<br>in WP(C)/28/2021  | THE ASSAM PUBLIC SERVICE<br>COMMISSION AND ANR.<br><b>Versus</b><br>BONDITA BORAH AND 16 ORS. | SC, APSC<br>MR. A BORUA<br>MS P SARMA   |  |
| 127 | <b>WITH</b><br>WP(C)/5169/2020  | NAVIN KUMAR RAY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                             | MR. S BANIK<br>MR H GUPTA<br>MS. R M SARMAH                                       | SC, APSC<br>SC, PERSONNEL DEPT.  |

|     |   |   |  |                             |
|-----|---|---|--|-----------------------------|
| 128 | <b>WITH</b><br>WP(C)/5248/2020                              | BONANI PRIYA RAJKONWAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                         | MR F KHAN<br>MS D BARUAH<br>MS BISMITA BARMAN  | GA, ASSAM<br>SC, APSC       |
| 129 | <b>WITH</b><br>PIL/83/2021                                  | SIDHARTHA SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                              | MR. K N CHOUDHURY<br>MR. U K NAIR<br>MR. T DEURI<br>MR. S HAZARIKA                             | GA, ASSAM<br>SC, APSC       |
|     | <b>WITH</b><br>I.A.(Civil)/79/2022<br><b>in</b> PIL/83/2021 | THE ASSAM PUBLIC SERVICE<br>COMMISSION AND ANR.<br><b>Versus</b><br>SIDHARTHA SARMAH AND 2 ORS. | MR. T J MAHANTA<br>MR. P P DUTTA   | GA, ASSAM<br>MR. S HAZARIKA |
| 130 | <b>WITH</b><br>WP(C)/1208/2022                              | DHRITIDEEP DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                                 | MR. K N CHOUDHURY<br>MR. U K NAIR<br>MR B KAUSHIK<br>MR. S HAZARIKA<br>N GAUTAM<br>MR S SARMAH | GA, ASSAM<br>SC, APSC       |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA         | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate                                    |
|------------------|--|--|--|--|
| <b>MOTION</b>    |  |  |  |  |
| 48               | WP(C)/4270/2022<br>FIXED   | MD. MUSTAQUE AHMED<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. A R BHUYAN<br>MR. M A I HUSSAIN<br>MS R A MOSTAFI<br>N ISLAM                 | SC, SEC. EDU.  |
| 49               | WP(C)/4875/2022<br>FIXED   | DEBASISH DEB MAZUMDAR AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR. M U MAHMUD<br>BASANTI CHETIA<br>MRS. M SAIKIA<br>MR S H MAHMUD<br>MR S ISLAM | SC, SEC. EDU.<br>GA, ASSAM                             |
| 50               | WP(C)/5309/2022<br>B/O   | MD SOFIQUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR F HAQUE<br>MR N ISLAM   | SC, SEC. EDU.<br>GA, ASSAM                             |
| <b>ADMISSION</b> |  |  |  |  |
| 51               | WP(C)/3588/2021<br>CONNECTED WITH ITEM NOS. 23<br>AND 24 IN THE DAILY CAUSE LIST       | UPEN CHANDRA TAYE<br><b>Versus</b><br>THE COMMISSIONER AND SECRETARY<br>AND 6 ORS.   | MR. B K DAS<br>MR. H GOGOI   | SC, ELEM. EDU<br>MR. P MAHANTA (r-6,7)                 |
| 52               | WP(C)/434/2022<br>FIXED  | MASUK AHMED BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. S B LASKAR<br>MR. H A LASKAR<br>MS N KALITA<br>MS D DUTTA                    | GA, ASSAM<br>MR. A PHUKAN, SC, ELEM.<br>EDU DEPTT.     |
| <b>ORDERS</b>    |  |  |  |  |
| 53               | Cont.Cas(C)/54/2022<br>B/O   | SYEDA PUTALY BEGUM<br><b>Versus</b><br>MAMATA HOJAI  | MD S HOQUE<br>MR. M DEKA<br>MR S JAFRI   |  |
| 54               | I.A.(Civil)/1559/2022<br>FIXED<br>in WP(C)/1563/2022<br><b>WITH</b><br>WP(C)/1563/2022 | BANTI SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS<br><br>BANTI SARMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR. S HAZARIKA<br><br>MR. S HAZARIKA<br>MR S SARMAH                              | GA, ASSAM<br>SC, EDU<br><br>SC, SEC. EDU.<br>GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
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| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA         | 11-08-2022 | To | 20-08-2022 |
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| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate                                     | Respondent Advocate   |
|---------------|--|--|---|---|
| <b>MOTION</b> |  |  |   |   |
| 28            | WP(C)/5110/2022<br>FIXED   | PRATAP HANDIQUE<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.          | MR. M BISWAS<br>MR. A PHUKAN<br>MR. N M DAS<br>MS M DAS | GA, ASSAM<br>SC, K A A C  |
| 29            | <b>WITH</b><br>WP(C)/3411/2021                                   | RAGHUNATH DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. B K DAS<br>MR. M K BORAH<br>MR H P GUWALA           | MR. M BISWAS<br>MR. M KALITA (R-5)<br>MR. A PHUKAN (R-5)<br>MR. J HATIMURIA (R-5)<br>SR. GA, ASSAM<br>SC, K A A C |
|               | <b>WITH</b><br>I.A.(Civil)/404/2022<br><b>in</b> WP(C)/3411/2021 | RAGHUNATH DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. B K DAS<br>MR. M K BORAH                            | GA, ASSAM<br>MR. A PHUKAN (R-5)<br>SC, K A A C  |

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MR B N SARMA    | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey        | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI      | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH   | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH   | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA  | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI  | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH     | 09-08-2022 | To | 20-08-2022 |
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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                   | Case Number                     | Main Parties   | Petitioner Advocate                                    | Respondent Advocate |
|--------------------------|---------------------------------|--|--|---------------------|
| <b>MOTION</b>            |                                 |  |  |                     |
| 34                       | Crl.Pet./786/2022<br>FIXED.     | ANITA DEY AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. S C BISWAS<br>MR. A K DAS                          | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |                                 |  |  |                     |
| 35                       | Bail Appln./1812/2022<br>FIXED. | BISWAJIT SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. S K JAIN<br>MR. C M MAHANTA                        | PP, ASSAM           |
| <b>BAIL HEARING</b>      |                                 |  |  |                     |
| 36                       | AB/1857/2022<br>FIXED           | MANASHI CHOUDHURY AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. M K SARMA<br>MR. J DEKA<br>MR. P TELI<br>B KRISHNA | PP, ASSAM           |

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MR B N SARMA    | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey        | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI      | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH   | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH   | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA  | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI  | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH     | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA     | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM       | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS        | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH      | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN    | 16-08-2022 | To | 22-08-2022 |



|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.        | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate                           |
|---------------|--|--|---|---|
| <b>MOTION</b> |  |  |   |   |
| 19            | WP(C)/5288/2022<br>B/O   | DR. JOY PRAKASH SARMA AND 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. C CHAKRAVARTY<br>MR D DAS<br>MS E NATH    | GA, ASSAM<br>SC, APSC<br>SC, AGRI. DEPARTMENT |
| <b>ORDERS</b> |  |  |   |   |
| 20            | I.A.(Civil)/2379/2022<br>B/O<br>in WP(C)/5105/2022<br><b>WITH</b><br>WP(C)/5105/2022 | BINAY KUMAR DIWANA<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.<br><br>BINAY KUMAR DIWANA<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS. | MR. U K NAIR<br>MR. A BORO<br>MR. M P SHARMA<br><br>MR. U K NAIR<br>MR. M P SARMA | ASSTT.S.G.I.<br><br>ASSTT.S.G.I.              |

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MR B N SARMA    | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey        | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI      | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH   | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH   | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA  | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI  | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH     | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA     | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM       | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS        | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH      | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN    | 16-08-2022 | To | 22-08-2022 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.                   | Case Number                                      | Main Parties   | Petitioner Advocate   | Respondent Advocate |
|--------------------------|--|--|---|---------------------|
| <b>MOTION</b>            |  |  |   |                     |
| 40                       | Crl.Pet./781/2022<br>FIXED.                      | ABHIRAM BORGHAIN AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B K GOGOI   | PP, ASSAM           |
| 41                       | AB/2298/2022<br>B/O                              | ANJANA BORO<br><b>Versus</b><br>THE STATE OF ASSAM                 | MS M DAS<br>MR. K BASUMATARY                                  | PP, ASSAM           |
| <b>BAIL HEARING (BA)</b> |  |  |   |                     |
| 42                       | Bail Appln./1512/2022<br>WITH CASE RECORD, FIXED | NURUL HOQUE SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. P A AHMED<br>MS. INDRANEE SARMA                           | PP, ASSAM           |
| 43                       | Bail Appln./1611/2022<br>FIXED                   | BIKRAM ADITYA BORA<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. A M BORA<br>MR. D GAGAI<br>MR. D K BAIDYA                 | PP, ASSAM           |
| 44                       | Bail Appln./1837/2022<br>FIXED                   | SHAHINUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. A CHOUDHURY<br>MR. S ISLAM<br>MS. A KAUSHAR<br>MR A ZAMAN | PP, ASSAM           |
| 45                       | Bail Appln./1944/2022<br>FIXED.                  | SUKUMAR RABHA<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. DITUL DAS<br>MR. R RAHMAN                                 | PP, ASSAM           |
| <b>BAIL HEARING</b>      |  |  |   |                     |
| 46                       | AB/1726/2022<br>FIXED                            | MRS. TOIMAN NESSA<br><b>Versus</b><br>THE STATE OF ASSAM           | MR. A CHAUDHURY<br>MR. P K DAS<br>MR. D BORA<br>MR. N MAHAJAN | PP, ASSAM           |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
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| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number                                 | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|------------------|---|--|--|---|
| <b>ADMISSION</b> |   |  |  |   |
| 24               | WP(C)/539/2022<br>FIXED                     | M/S TRISHUL TRADERS AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                           | MR. J SARMAH   | GA, ASSAM<br>SC, FOREST   |
| 25               | WP(C)/2496/2022<br>FIXED                    | AMAR ALI SHEIKH<br><b>Versus</b><br>UNION OF INDIA AND 8 ORS   | MR. T J MAHANTA<br>MR. N BARMAN<br>MR. B K GOSWAMI             | SC UCO BANK<br>MR H GUPTA (R-1)<br>ASSTT.S.G.I.<br>SC, F C I  |
| 26               | WP(C)/4450/2022<br>FIXED                    | M/S DHIR BEEL FISHERMAN CO<br>OPERATIVE SOCIETY LTD.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. A D GUPTA<br>MS B DAS<br>MR R SARKAR                       | MR. D DAS SR. ADV (r-5)<br>GA, ASSAM<br>MR H K NATH (r-5)   |
| <b>WITH</b>      |   |  |  |   |
| 27               | WP(C)/3736/2022                             | M/S KACHUDOLA FISHERY CO<br>OPERATIVE SOCIETY LTD<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS     | MR. N C DAS<br>MS. M DEVI<br>MR. A DAS                         | MR. D DAS SR. ADV (r-6)<br>GA, ASSAM<br>MR H K NATH (r-6)   |
| <b>ORDERS</b>    |   |  |  |   |
| 28               | WP(C)/5603/2021<br>B/O                      | RONGPUR CO OPERATIVE SOCIETY LTD<br>AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MR. M U MAHMUD<br>MR S H MAHMUD<br>MS N BORDOLOI<br>MS. P DEVI | GA, ASSAM<br>MR. B CHAKRAVARTY<br>MS. A LALA  |
| <b>WITH</b>      |   |  |  |   |
|                  | I.A.(Civil)/2296/2021<br>in WP(C)/5603/2021 | AJMAL HUSSAIN BARBHUIYA AND 2 ORS.<br><b>Versus</b><br>RONGPUR CO OPERATIVE SOCIETY LTD<br>AND 2 ORS   | MR. B CHAKRAVARTY<br>MR. S UPADHAY<br>MS. A LALA               | MR. M U MAHMUD  |
| 29               | WP(C)/6649/2021<br>B/O                      | T. J. BISWAJIT MAHENGIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.                              | MR P N SARMA<br>MR. R P SARMAH<br>MR. D DOLEY                  | MR. D K JAIN (R-4)<br>MR. P MAHANTA (R-3)<br>MR. R B GOHAIN (R-3)<br>MR A KHARSOHUM (R-3)<br>SC, FOREST |
| 30               | WP(C)/4598/2022<br>FIXED                    | DHARANI TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS                                      | N CHAUDHURY  | MR. A MANNAF<br>MD A S ALI<br>SC, GMC   |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA         | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

### **ADMISSION**

|    |                          |  |                |                              |
|----|--------------------------|--|----------------|------------------------------|
| 17 | WP(C)/2111/2022<br>FIXED | KUSHAL HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR DEBA SARMAH | SC, AG<br>SC, FINANCE DEPTT. |
|----|--------------------------|--|----------------|------------------------------|

### **ORDERS**

|    |                          |  |  |  |
|----|--------------------------|--|--|--|
| 18 | WP(C)/4617/2022<br>FIXED | NAGUIB KHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY<br>MR F U BARBHUIYA<br>MS S DAS | MR. S BORTHAKUR (R4)<br>GA, ASSAM<br>MR. R P SARMAH (r-5)<br>MR M R ADHIKARI (r-5)<br>MS. S KAKATI (R4)<br>MS S P CHETRY (r-5) |
|----|--------------------------|--|--|--|

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|     |                 |            |    |            |
|-----|-----------------|------------|----|------------|
| 1)  | MR B N SARMA    | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey        | 20-07-2022 | To | 19-08-2022 |
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| 7)  | MR. P K TIWARI  | 09-08-2022 | To | 19-08-2022 |
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| 9)  | MR. S SINHA     | 11-08-2022 | To | 20-08-2022 |
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| 12) | MR J DAS        | 16-08-2022 | To | 18-08-2022 |
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| 14) | MR. B BARMAN    | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA    | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL      | 13-08-2022 | To | 30-08-2022 |



|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties   | Petitioner Advocate   | Respondent Advocate                    |
|------------------|--|--|---|--|
| <b>ADMISSION</b> |  |  |   |  |
| 13               | MACApp./482/2022<br>FIXED  | LAILI BEGUM<br><b>Versus</b><br>THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.           | G UDDIN<br>MS. P A TALUKDAR<br>MR N Y KONYAK                  | MR D J HALOI                           |
| 14               | MACApp./483/2022<br>FIXED  | ORIENTAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>MRS. MANOWARA KHATUN AND 7 ORS    | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR          | MR A ALI<br>MS. M KHATUN<br>MS D DEORI |
| 15               | MACApp./486/2022<br>FIXED  | Diganta Baishya<br><b>Versus</b><br>THE CHIEF REGIONAL MANAGER AND 3 ORS.                | MR. K K BHUYAN<br>MR. B DEKA<br>MR. B P CHANGMAI              | MR S DUTTA<br>MS. M CHOUDHURY          |
| 16               | MACApp./488/2022<br>FIXED  | M/S UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI. SRIMATI DEVI AND 7 ORS (H) | MD. A AHMED<br>MR. A J SAIKIA<br>MR G S BORO<br>MR. B SONOWAL |  |
|                  | <b>WITH</b><br>I.A.(Civil)/2399/2022<br><b>in</b> MACApp./488/2022 | M/S UNITED INDIA INSURANCE CO. LTD.<br><b>Versus</b><br>SMTI. SRIMATI DEVI AND 7 ORS (H) | MD. A AHMED   |  |
| 17               | MACApp./489/2022<br>FIXED  | SRI HARA KT. DAS @HOKMA DAS<br><b>Versus</b><br>NEW INDIA ASSURANCE CO. LTD. AND ANR     | MR. M TALUKDAR<br>MR. A SHAKIL                                |  |
| 18               | MACApp./492/2022<br>FIXED  | KALPANA DEVI<br><b>Versus</b><br>MD. BASAD ALI AND 2 ORS                                 | MR. A R AGARWALA  |  |
| 19               | MACApp./494/2022<br>FIXED  | SRI TARUN BORO<br><b>Versus</b><br>SRI DIPEN BORO AND ANR                                | MR. M TALUKDAR<br>MR. A SHAKIL                                |  |
| <b>ORDERS</b>    |  |  |   |  |
| 20               | CRP/177/2017<br>FIXED  | MAHENDRA TANTI and 8 ORS.<br><b>Versus</b><br>MOFIZUR ROHMAN and 45 ORS.                 | MR.S C KEYAL<br>MS.P BARUAH<br>MRB KAUSHIK                    |  |

|                |  |   |  |  |
|----------------|--|---|--|--|
| 21             | RSA/70/2021<br>B/O                           | ABDUL MALIK AND 8 ORS<br><b>Versus</b><br>SABITA RANI PAUL AND 7 ORS  | MS. R CHOUDHURY<br>MS S S ZIA<br>MR D. CHAKRABORTY                           | MR. B C DAS<br>GA, ASSAM<br>MS. I DAS  |
| 22             | MACApp./141/2021<br>WITH LCR, FIXED          | SMTI GEETANJALI DEKA and 2 ORS<br><b>Versus</b><br>RELIANCE GENERAL INSURANCE CO. LTD<br>and 2 ORS  | MR D MONDAL  | MR.A TALUKDAR(R-1)<br>MS.L SHARMA(R-1)<br>MR.K K BHATTA(R-1)<br>MR J JOHN<br>MR. S KHAN (R2,R3)                    |
| <b>WITH</b>    |  |   |  |  |
| 23             | MACApp./142/2021                             | THE RELIANCE GENERAL INSURANCE CO<br>LTD<br><b>Versus</b><br>SMTI GITANJALI DEKA and 4 ORS  | MR. A J SAIKIA<br>MR. A J SAIKIA<br>MR.U K DUTTA<br>MR.B KAKATI<br>MR.K BORA | MR. A J SAIKIA<br>MR D MONDAL<br>MR. P SARMA(R1TO3)<br>MR. S KHAN (R4,R5)  |
| <b>WITH</b>    |  |   |  |  |
|                | I.A.(Civil)/1742/2021<br>in MACApp./142/2021 | SMTI GITANJALI DEKA AND 2 ORS<br><b>Versus</b><br>THE RELIANCE GENERAL INSURANCE CO<br>LTD AND 2 ORS  | MR D MONDAL  | MR. A J SAIKIA<br>MR. S KHAN   |
| <b>HEARING</b> |  |   |  |  |
| 24             | RSA/233/2012<br>WITH LCR, B/O                | MUSTT. SAFIRUN BIBI LASKAR and ANR,<br><b>Versus</b><br>MD. SIRAJ ALI and 4 ORS,  | MR. A C SARMA<br>MR. A SARMA<br>MR. T BARUAH<br>MR. M P GOSWAMI              | MS. R CHOUDHURY (R2)<br>MR. J ISLAM<br>MR. A M S MAZUMDER<br>MR. A A R KARIM<br>MS. S F MAITAI<br>MS. S S ZIA (R2) |
| 25             | RSA/309/2014<br>WITH LCR, B/O                | ON THE DEATH OF SULA BORAH and<br>HEMADA BORAH HIS and HER LEGAL<br>HEIRS DEFENCE BORA MAJOR SON and<br>ANR<br><b>Versus</b><br>MISS LUKU DUTTA and 4 ORS | MR.P S DEKA<br>MR.B K BHAGAWATI<br>MS.A CHAKRABORTY                          | MS.K YADAV(R-1to5)<br>MR.A KABRA(R-1to5)<br>MS.D L DEKA(R-1to5)<br>MR.R L YADAVR-1to5                              |
| 26             | RSA/68/2017<br>WITH LCR, B/O                 | SMTI SANTI DEVI and 3 ORS<br><b>Versus</b><br>ON THE DEATH OF WALLUS SAHID HIS<br>LEGAL HEIRS MAHMUDA SHAHED (WIFE)<br>AND ORS                            | MR.S K GOSWAMI<br>MR.N BARMAN<br>MR.A ACHARYA<br>MR.B K GOSWAMI              | MR. M KHAN<br>MS. R CHOUDHURY<br>MS.M KALITA(R-<br>5(a),5(b),5(d)&5(e))<br>MS.P CHETIA(R-<br>5(a),5(b),5(d)&5(e))  |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA         | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 20) | MR. P SARMA      | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI    | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR   | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR   | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR   | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday, 16th August 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.              | Case Number  | Main Parties   | Petitioner Advocate                           | Respondent Advocate                                  |
|---------------------|--|--|---|--|
| <b>MOTION</b>       |  |  |   |  |
| 41                  | Crl.Rev.P./413/2022<br>B/O                                     | MD. SAFIQUE UDDIN CHUODHURY<br><b>Versus</b><br>MUSTT. SUFIA MONWARA BEGUM<br>LASKAR AND ANR | MR. R SHARMA<br>MR. I CHOUDHURY<br>MR E AHMED | PP, ASSAM  |
| <b>STAY MATTERS</b> |  |  |   |  |
| 42                  | Crl.Rev.P./426/2016<br>WITH OFFICE NOTE, LCR 3 FILES,<br>FIXED | SUPRIYA DEY<br><b>Versus</b><br>IKBAL HAZARIKA @ IKBAL HUSSAIN<br>HAZARIKA and ANR.          | MRG P BHOWMIK<br>MR.D KALITA<br>MS.M KALITA   | MR.A K GUPTA(R-1)<br>MR.R S MISHRAR-1<br>PP, ASSAM   |
| 43                  | <b>WITH</b><br>I.A.(Crl.)/533/2016                             | SUPRIYA DEY<br><b>Versus</b><br>IKBAL HAZARIKA @ IKBAL HUSSAIN<br>HAZARIKA and ANR.          | MRG P BHOWMIK<br>MR.D KALITA<br>MS.M KALITA   | PP, ASSAM  |
| 44                  | <b>WITH</b><br>Crl.Rev.P./421/2016<br>LCR 3 FILES              | SUPRIYA DEY<br><b>Versus</b><br>IKBAL HAZARIKA @ IKBAL HUSSAIN<br>HAZARIKA and ANR.          | MRG P BHOWMIK<br>MR.D KALITA<br>MS.M KALITA   | MR.A K GUPTA(R-1)<br>MR.R S MISHRA(R-1)<br>PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 16/08/2022

|    |                |            |    |            |
|----|----------------|------------|----|------------|
| 1) | MR B N SARMA   | 09-12-2021 | To | 31-08-2022 |
| 2) | MR H Dey       | 20-07-2022 | To | 19-08-2022 |
| 3) | MS. A DEVI     | 21-07-2022 | To | 19-08-2022 |
| 4) | MRS. N BARUAH  | 01-08-2022 | To | 13-10-2022 |
| 5) | MR. R P SINGH  | 09-08-2022 | To | 23-08-2022 |
| 6) | MR. V K CHOPRA | 16-08-2022 | To | 16-08-2022 |
| 7) | MR. P K TIWARI | 09-08-2022 | To | 19-08-2022 |
| 8) | MS. D GHOSH    | 09-08-2022 | To | 20-08-2022 |
| 9) | MR. S SINHA    | 11-08-2022 | To | 20-08-2022 |

|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 18**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate                                  | Respondent Advocate |
|------------------|--|---|--|---------------------|
| <b>ADMISSION</b> |  |   |  |                     |
| 11               | MACApp./480/2022<br>FIXED  | MUST. SUNA BHANU AND 6 ORS<br><b>Versus</b><br>SRI TAMI TALOM AND 2 ORS                                 | MR. M TALUKDAR<br>MR. A SHAKIL                       |                     |
| 12               | MACApp./487/2022<br>FIXED  | THE NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR | MR C GOSWAMI        |
|                  | <b>WITH</b><br>I.A.(Civil)/2398/2022<br><b>in</b> MACApp./487/2022 | THE NATIONAL INSURANCE COMPANY LIMITED<br><b>Versus</b><br>SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR | MS. R D MOZUMDAR<br>MR. S P SHARMA<br>MS. C MOZUMDAR | MR C GOSWAMI        |
| 13               | MACApp./490/2022<br>FIXED  | MD. INJAMAMUL HOQUE<br><b>Versus</b><br>UNITED INDIA INSURANCE CO. LTD AND 2 ORS                        | MR. M TALUKDAR<br>MR. A SHAKIL                       |                     |
| 14               | MACApp./491/2022<br>FIXED  | MUSTT. JYOSNARA BEGUM AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS. (C)                  | MR. S C BISWAS<br>MR. F A HASSAN<br>MR. P S BISWAS   |                     |
| 15               | MACApp./502/2022<br>FIXED  | SRI DILIP RAJBONGSHI<br><b>Versus</b><br>MD ANISUR RAHMAN and 2 ORS                                     | MR.S K TALUKDAR<br>MR.D BANIA                        |                     |
| 16               | MACApp./503/2022<br>FIXED  | THE NATIONAL INS. CO. LTD.<br><b>Versus</b><br>DINESH DAS AND 2 ORS.                                    | MR. A DUTTA<br>MRS. P M DUTTA                        |                     |
|                  | <b>WITH</b><br>I.A.(Civil)/2434/2022<br><b>in</b> MACApp./503/2022 | THE NATIONAL INS. CO. LTD.<br><b>Versus</b><br>DINESH DAS AND 2 ORS.                                    | MR. A DUTTA<br>MRS. P M DUTTA                        |                     |
| 17               | MACApp./505/2022<br>FIXED  | MD GOLAM HUSSAIN @ GULAM HUSSAIN<br><b>Versus</b><br>EAST INDIA CARRIERS AND 2 ORS                      | MR. M TALUKDAR<br>MR. A SHAKIL                       |                     |

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
| 7)  | MR. P K TIWARI      | 09-08-2022 | To | 19-08-2022 |
| 8)  | MS. D GHOSH         | 09-08-2022 | To | 20-08-2022 |
| 9)  | MR. S SINHA         | 11-08-2022 | To | 20-08-2022 |
| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
| 11) | MS. B CHOUDHURY     | 08-08-2022 | To | 24-08-2022 |
| 12) | MR J DAS            | 16-08-2022 | To | 18-08-2022 |
| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |
| 20) | MR. P SARMA         | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI       | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR      | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR      | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR      | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY    | 17-08-2022 | To | 18-08-2022 |





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST (I)**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,16th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

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| <b>Sr.No. Case Number</b> | <b>Main Parties</b> | <b>Petitioner Advocate</b> | <b>Respondent Advocate</b> |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

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**ORDERS**

|                         |  |  |  |
|-------------------------|--|--|--|
| 131 PIL/1/2022<br>FIXED | ANITA VERMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. U K NAIR<br>MR. K P PATHAK<br>Mr. A Baruah | GA, ASSAM<br>MR. P GOSWAMI (r-1)<br>MR H K SARMA (r-1)<br>SC, HOUSING AND URBAN<br>AFFAIRS |
|-------------------------|--|--|--|

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LEAVE NOTE OF ADVOCATES FOR 16/08/2022

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|     |                     |            |    |            |
|-----|---------------------|------------|----|------------|
| 1)  | MR B N SARMA        | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey            | 20-07-2022 | To | 19-08-2022 |
| 3)  | MS. A DEVI          | 21-07-2022 | To | 19-08-2022 |
| 4)  | MRS. N BARUAH       | 01-08-2022 | To | 13-10-2022 |
| 5)  | MR. R P SINGH       | 09-08-2022 | To | 23-08-2022 |
| 6)  | MR. V K CHOPRA      | 16-08-2022 | To | 16-08-2022 |
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| 10) | MS. T SOM           | 12-08-2022 | To | 16-08-2022 |
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| 13) | MR. S NATH          | 16-08-2022 | To | 16-08-2022 |
| 14) | MR. B BARMAN        | 16-08-2022 | To | 22-08-2022 |
| 15) | MR G BAISHYA        | 13-08-2022 | To | 31-08-2022 |
| 16) | MS. J PAUL          | 13-08-2022 | To | 30-08-2022 |
| 17) | MR. A K PURKAYASTHA | 16-08-2022 | To | 17-08-2022 |
| 18) | MR. S SHARMA        | 16-08-2022 | To | 17-08-2022 |
| 19) | MR. A J SAIKIA      | 16-08-2022 | To | 16-08-2022 |

|     |                  |            |    |            |
|-----|------------------|------------|----|------------|
| 20) | MR. P SARMA      | 17-08-2022 | To | 30-09-2022 |
| 21) | MR. D GOSWAMI    | 16-08-2022 | To | 18-08-2022 |
| 22) | MR S BORTHAKUR   | 16-08-2022 | To | 16-08-2022 |
| 23) | MR. B U LASKAR   | 16-08-2022 | To | 17-08-2022 |
| 24) | MR. M H LASKAR   | 14-08-2022 | To | 20-08-2022 |
| 25) | MR R CHAKRAVORTY | 17-08-2022 | To | 18-08-2022 |